

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

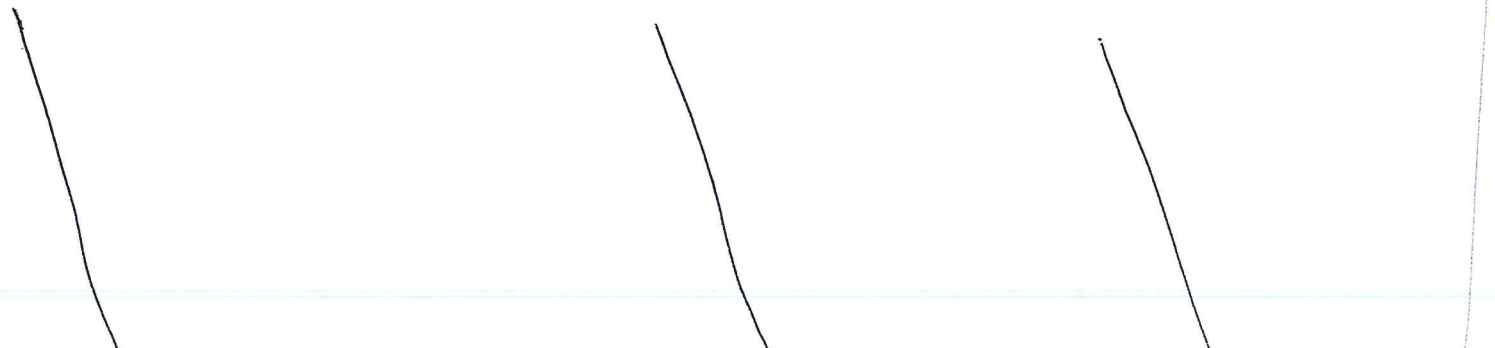
APPLICATION NUMBER : MA/307/2018
PETITION NUMBER : CP/552&553/IB/2018
NAME OF THE PETITIONER(S) : R.VENKATAKRISHNAN
NAME OF THE RESPONDENT(S) : PARAGON STEELS PVT LTD & 2 OTHERS
UNDER SECTION : 60(5)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | MR. P.H. ARVINDH PANDIAN FOR M ROHMAN ATIR | RESPONDENT | M. Raju |
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| 1. | Aashish Jain Kumā FOR SURENA & SURENA Rep by Sr. Counsel P.H. Arvind Pandian M.S. Krishnan | Committee of Creditors | [Signature] |
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| | V.V. SIVAKUMAR for DVA ASSOCIATES | Counsel for Resolution Professional | [Signature] |
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(25)

MA/307/2018 IN CP/552 & 553/IB/2018

ORDER

Counsel for RP present. Senior counsel for COC present. Senior counsel for Resolution Applicant present. Counsel for RP filed a memo. Counsel for RP prayed for time for making submissions. At request, time is enlarged. **Put up on 06.09.2018.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr